

ITEM NO.9

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).814/2025

INDRAKSHI DEVI

Petitioner(s)

VERSUS

THE STATE OF KARNATAKA & ORS.

Respondent(s)

(IA No. 205620/2025 - GRANT OF INTERIM RELIEF)

Date : 04-09-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) :Ms. Rashmi Nandakumar, AOR
Mr. Suhrit Parthasarthy, Adv.
Ms. Amritha Sathyajit, Adv.
Ms. Yashmita Pandey, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice.
2. List on 12.11.2025 at 2 p.m. alongwith C.A. No.3309-10/1997.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR